

©
കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 } Vol. VII }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ജൂൺ 19 19th June 2018 1193 മിഥുനം 5 5th Mithunam 1193 1940 ജ്യേഷ്ഠം 29 29th Jyaishtha 1940	നമ്പർ } No. } 25
--------------------------	---	--	---------------------

PART IV

Private Advertisements and Miscellaneous Notifications

(6) For the post of Foreman (Mechl.) Workshop at Serial Number 233—

- (i) At Column No. 2, the words “(Please see Footnote 3)” may be inserted after the designation
(ii) the entries under Column No. 11 shall be substituted as under:—

“By promotion from the post of Asst. Foreman in the respective trades in the scale of pay of ` 21000-53500 with 2 years regular service in the grade; failing which a combined regular service of 5 years in the post of Asst. Foreman and in the post of HSK-I in the respective trades in the scale of pay of ` 19100-51100 out of which 1 year regular service in the grade of Asst. Foreman is essential

&

In the case of Foreman T & M—By promotion from the post of Turner & Machinist HSK-I in the scale of pay of ` 19100-51100 with 6 years experience.”

(iii) The following may be inserted as Footnote

“Footnote:—(3) The posts coming under the Recruitment Rules for Foreman (Mechl.) Workshop (Sl. No. 233) are Foreman (T & M), Foreman (Fitting), Foreman (Moulding) and Foreman (Blacksmithy).”

(7) For the post of Foreman (Mechl.) Workshop (General for Sail making, Tinsmith, Painting and Carpentry) at Serial Number 235, the entries under Column No. 11 shall be substituted as under:—

“By promotion from the post of Sail Maker HSK-I and Tinsmith HSK-I and Painter HSK-I in the scale of pay ` 19100-51100 with 6 years experience.”

(8) For the post of Sr. Draftsman (Mechl.) at Serial Number 249, the entries under Column No. 4 shall be substituted as under:—
` 19100-51000”

Footnote:—Principal Regulations published in the Gazette of India vide G.S.R. 862(E) dated 28-10-2010 Subsequent amendment published in the Gazette of India vide G.S.R. 849 (E) dated 25-10-2014, G.S.R. 604(E) dated 31-7-2015, G.S.R. 644(E) dated 30-6-2016, G.S.R. 649(E) dated 1-7-2016, G.S.R. No. 1126(E) dated 9-12-2016, G.S.R. 1151(E) dated 16-12-2016, G.S.R. 211(E) dated 9-3-2017, G.S.R. 306(E) dated 30-3-2017 and G.S.R. 1435(E) dated 20-11-2017 in the Gazette of India and in Kerala State Gazette No. 12 dated 22-3-2016 & No. 51 dated 27-12-2016.

(Sd.)

Secretary (i/c),
Cochin Port Trust.

KERALA STATE LEGAL SERVICES AUTHORITY

NOTIFICATION

No. 1318/A/18/KeLSA.

22nd May 2018.

In exercise of the powers conferred by Sub Section (1) and (2) of Section 11A of the Legal Services Authorities Act, 1987 (Central Act 39 of 1987) read with Rule 10 of the Kerala State Legal Services Authorities Rules, 1998, the Kerala State Legal Services Authority hereby reconstitutes the Taluk Legal Services Committees for the Taluks in the Districts of Pathanamthitta, Alappuzha, Palakkad and Malappuram in the State of Kerala consisting of such members as detailed below w.e.f. the F.N. of 22nd May 2018 consisting of the following namely:—

PATHANAMTHITTA DISTRICT

1. Thiruvalla Taluk

- | | |
|--|----------|
| 1. Senior Most Judicial Officer | Chairman |
| 2. President, Pullikizhu Block Panchayat | Member |
| 3. Tahsildar | Member |
| 4. President of the Bar Association at the Judicial Headquarters | Member |
| 5. Senior Most Police Officer | Member |
| 6. Senior Most Assistant Public Prosecutor | Member |
| 7. Adv. Thomas Mathew,
Vayattukalayil,
Vallamkulam P. O., Thiruvalla | Member |
| 8. T. D. Mohandas,
Thazhchapadavil,
Mepral P. O., Thiruvalla | Member |

9.	M. P. Gopalakrishnan, Thushara, Palace Road, Thiruvalla	Member	3. Kozhencherry Taluk		
			1.	Senior Most Judicial Officer	Chairman
10.	Adv. Pramod Elaman, Happy Home, Peringara P. O., Thiruvalla	Member	2.	President, Elanthur Block Panchayat	Member
			3.	Tahsildar	Member
11.	Adv. Janu Mathew, Mukkungal, Makkoor P. O., Thiruvalla	Member	4.	President of the Bar Association at the Judicial Headquarters	Member
			5.	Senior Most Police Officer	Member
12.	Susheelamani, Arun Nivas, Nedumbram P. O., Thiruvalla	Member representing Women	6.	Senior Most Assistant Public Prosecutor	Member
			7.	C. G. Dinesh, Chittedath Veedu, V. Kottyam P. O.	Member
13.	Soman, K., Vadakkekalamparambil, Mundappalli P.O., Thiruvalla	Member representing SC	8.	N. Sajikumar, Kulathilkarott Veedu, Unnukallu P.O., Omallur, Pathanamthitta	Member
			9.	R. Ajayakumar, Neduvellil veedu, Nalkkalikkal P. O., Aaranmula-689 533	Member
2. Ranni Taluk			10.	Adv. C.T. Vinod, Kochayyathuputhanveedu, Kotta P. O., Karaikkaduvaya, Pathanamthitta	Member
1.	Senior Most Judicial Officer	Chairman	11.	Adv. K. J. Cini, Kanjiranalmuruppel, Edappariyaram P. O., Elanthoor	Member
2.	President, Ranni Block Panchayat	Member	12.	Nirmala Devi, Thottathil Veedu, Prakkanam P. O.	Member representing Women
3.	Tahsildar	Member	13.	K. M. Gopi, Kuttiyil Veedu, Edasserymala, Aranmula P. O.	Member representing SC
4.	President of the Bar Association at the Judicial Headquarters	Member	4. Adoor Taluk		
5.	Senior Most Police Officer	Member	1.	Senior Most Judicial Officer	Chairman
6.	Senior Most Assistant Public Prosecutor	Member	2.	President, Parakkodu Block Panchayat	Member
7.	P. R. Prasad, Pambathu, Ranni P. O.	Member	3.	Tahsildar	Member
			4.	President of the Bar Association at the Judicial Headquarters	Member
8.	K.G. Muraleedharan, Kalappurackal, Chittar P. O., Ranni	Member	5.	Senior Most Police Officer	Member
			6.	Senior Most Assistant Public Prosecutor	Member
9.	G. Prasad, Nunnamthara, Edappavoor P. O., Kottathur, Ayiroor	Member	7.	Fazal, Kakkakuzhiyil, Thonnallur P. O., Panthalam	Member
10.	Adv. Anil Kumar Padiyakkalayil, Mandhiram P. O., Ranni	Member	8.	K. K. Ashokan, Vijaya Bhavanam, Angadickaltheckku P. O., Koduman	Member
			9.	Prasannakumar, Palamattathu, Thoppupara P. O., Ezhamkulam	Member
11.	Adv. Manjush Mathew, Ezhekunnel, Naranammoozhi P. O., Athikkayam	Member			
12.	Komalam Anirudhan, Valuparambil, Kumbalampoika P. O., Pathanamthitta	Member representing Women			
13.	T. K. Babu, Thadathil, Vechuchira P. O., Ranni	Member representing SC			

10.	Adv. K. R. Pramod Kumar, Kudathinkal, Mudiyoorkkonam P. O., Panthalam	Member	2. Chengannur Taluk	
11.	Adv. S. Manoj, Muzhangeliyil Veedu, Mannadi P. O., Adoor	Member	1. Senior Most Judicial Officer	Chairman
12.	Prasanna, Rohini Bhavanam, Pallickal, Nooranadu P. O.	Member representing Women	2. President, Chengannur Block Panchayat	Member
13.	K. Kumaran, Puthiya Veedu, Malamelkkara, Adoor P. O.	Member representing SC	3. Tahsildar	Member
	ALAPPUZHA DISTRICT		4. President of the Bar Association at the Judicial Headquarters	Member
	1. Ambalapuzha Taluk		5. Senior Most Police Officer	Member
1.	Senior Most Judicial Officer	Chairman	6. Senior Most Assistant Public Prosecutor	Member
2.	President, Aryad Block Panchayat	Member	7. M. H. Rasheed, Kallelikunnathu, Mulakkuzha P. O., Chengannur	Member
3.	Tahsildar	Member	8. P. D. Sasidharan, Palapallickal, Melpadam P. O., Mannar	Member
4.	President of the Bar Association at the Judicial Headquarters	Member	9. K. Narayanapilla, Vadakke Pulivelil, Oripam, Chennithala P. O., Mavelikkara	Member
5.	Senior Most Police Officer	Member	10. Adv. K. R. Rajesh Kumar, Koyikklethu, Karikkadu P. O., Chengannur	Member
6.	Senior Most Assistant Public Prosecutor	Member	11. Adv. Suresh Mathai, Chakkalethu, Budhanur P. O., Chengannur	Member
7.	K. D. Maheendran, Kaithathil, Avalakkunnu P. O., Aaryadu, Alappuzha	Member	12. Valsala Kumari, Devika, Keezhvanmazhi, Pandnadu P. O., Chengannur	Member representing Women
8.	V. B. Ashokan, Vadakkeveli, Thondankulangara, Avalakkunnu P. O., Alappuzha	Member	13. Gopi Budhanoor, Harisree, Budhanoor P. O., Chengannur	Member representing SC
9.	Ajay Sudeendran, Vishagam, V.R.A. 72, A. N. Puram, Alappuzha-11	Member	3. Mavelikkara Taluk	
10.	Adv. Sheeba Rakesh, Amma, Kalarkode, Sanathanapuram P. O., Alappuzha	Member	1. Senior Most Judicial Officer	Chairman
11.	Adv. P. T. Joseph, Puthepurackal, Avalukkunnu, Thathampilli P. O., Alappuzha	Member	2. President, Bharanikkavu Block Panchayat	Member
12.	V. S. Mayadevi, Nelpura House, Purakkadu P. O., Ambalapuzha	Member representing Women	3. Tahsildar	Member
13.	A. Omanakuttan, Kamanasery, Kakkazham	Member representing SC	4. President of the Bar Association at the Judicial Headquarters	Member
			5. Senior Most Police Officer	Member
			6. Senior Most Assistant Public Prosecutor	Member
			7. K. Madhusoodanan, Bharathi Mandiram, Ponnezha, Olakettiyambalam P. O., Mavelikkara	Member

8.	Murali Thazhakkara, Vallyayyathu, Thazhakkara P. O., Mavelikkara	Member	12.	Radhamaniyamma, Jyothi Nivas, Mannarashala, Harippad	Member representing Women
9.	N. S. Sreekumar, Ayyappa, Vallikunnam, Mavelikkara	Member	13.	M. Mahendran, Pulimootil Veedu, Chirakkadavu	Member representing SC
5. Kuttanadu Taluk					
10.	Adv. V. K. Ajith, Valyayyathu Padiyil, Vallikunnu P. O.	Member	1.	Senior Most Judicial Officer	Chairman
11.	Adv. Santhosh Kumar, Poroor, Viswamangalam, Kandyoor, Thattarambalam P. O., Mavelikkara	Member	2.	President, Velliyanad Block Panchayat	Member
12.	Suseelamani, Puthanvilayil, Kattanam Pallikkal P. O., Mavelikkara	Member representing Women	3.	Tahsildar	Member
13.	K. Manoharan, Chaniyechathu, Pattoor P. O., Nooranadu-690 529	Member representing SC	4.	President of the Bar Association at the Judicial Headquarters	Member
4. Karthikapally Taluk					
1.	Senior Most Judicial Officer	Chairman	5.	Senior Most Police Officer	Member
2.	President, Harippadu Block Panchayat	Member	6.	Senior Most Assistant Public Prosecutor	Member
3.	Tahsildar	Member	7.	G. Unnikrishnan, Malekkal Kaivadi P. O., Kuttanad	Member
4.	President of the Bar Association at the Judicial Headquarters	Member	8.	K. Prakashan, Kulappurakkadavu Thakazhi P. O.	Member
5.	Senior Most Police Officer	Member	9.	A. D. Kunjachan, Chinnu Bhavan, Vembanadu Kayal B. O.	Member
6.	Senior Most Assistant Public Prosecutor	Member	10.	Adv. Cheriyan Kuruvila, Ramankari P. O.	Member
7.	S. Pavanathan, Pavanapuri, Puthupally P. O., Kayamkulam	Member	11.	Adv. R. Kishore Kumar, Prakashini Bhavan, Vezhapra P. O., Ramankari	Member
8.	Sreekumar Unnithan, Sarangi, Cheruthana P. O.	Member	12.	Adv. Ambika Krishnan, Soma Bhavan, Pullangadi P. O., Chambakkulam	Member representing Woman
9.	K. Vijayakumar, Kottalickal, Cheppad Kannimel, Cheppadu P. O.	Member	13.	V. K. Venugopal, Thoppilchira, Chadurthyakari P. O., Mankombu	Member representing SC
10.	Adv. V. Boban, Mullatharayil Veedu, K.M.C. Ward-2, Keerikkadu Thekk, Kayamkulam	Member	6. Cherthala Taluk		
11.	Adv. T. S. Thaha, Chingoli P. O., Harippad	Member	1.	Senior Most Judicial Officer	Chairman
			2.	President, Thykkattussery Block Panchayat	Member
			3.	Tahsildar	Member
			4.	President of the Bar Association at the Judicial Headquarters	Member
			5.	Senior Most Police Officer	Member
			6.	Senior Most Assistant Public Prosecutor	Member
			7.	K. Rajappan Nair, Kulathala, Thruchattukulam P. O., Cherthala	Member

8.	P. K. Sabu, Palathara Veedu, Angilikkadu, Aroor P. O.	Member	12.	C. K. Rajani, Kottappadi Veedu, Kongad	Member representing Women
9.	S. Radhakrishnan, Moonnanjilickal, S.L. Puram, Kanjikkuzhy, Cherthala	Member	13.	G. Rajan, Line Number 2, Mythrinagar, Kazhchaparambu, Kannadi	Member representing SC
10.	Adv. Radhakrishnan, Parackal, Thevarvattam, Poochakkal	Member	2. Mannarkkad Taluk		
11.	Adv. Harshakumar, K. B., Kailasathu, C.M.C.-25	Member	1.	Senior Most Judicial Officer	Chairman
12.	Adv. V. V. Asha, Kunnungal, Perumbalam P. O., Cherthala	Member representing Women	2.	President, Attappadi Block Panchayat	Member
13.	Prof. M. L. Prakash, Karthika, Thaikattussery P. O., Cherthala	Member representing SC	3.	Tahsildar	Member
			4.	President of the Bar Association at the Judicial Headquarters	Member
			5.	Senior Most Police Officer	Member
			6.	Senior Most Assistant Public Prosecutor	Member
			7.	K. A. Sudharashanakumar, Achooth House, Alanallur P. O., Mannarkkad	Member
			8.	V. R. Ramakrishnan, Vaazhakkattil House, Jellippara P. O., Attappadi	Member
			9.	V. K. James, Vedathara, Agali P. O., Attappadi	Member
			10.	Adv. C. K. Sunil, Muthuvalli, Thenkara P. O., Mannarkkad	Member
			11.	Adv. K. Suresh, Perimbadari P. O., Mannarkkad	Member
			12.	Rema Sukumaran, Konganparambil Parambantharishil, Thenkara	Member representing Women
			13.	Rajan, M., Puthor P. O., Agali, Attappadi	Member representing ST

PALAKKAD DISTRICT

1. Palakkad Taluk

1.	Senior Most Judicial Officer	Chairman
2.	President, Palakkad Block Panchayat	Member
3.	Tahsildar	Member
4.	President of the Bar Association at the Judicial Headquarters	Member
5.	Senior Most Police Officer	Member
6.	Senior Most Assistant Public Prosecutor	Member
7.	Sunil Kumar, Pahanimala Vaidhyaniyam Athaniparamb, Olavakkode P. O.	Member
8.	C. Krishnankutty, Ilyamkkadveedu, Peruvembu P. O., Palakkad	Member
9.	M. Narayanan (Ex. MLA), Anugraha, Naduvakkad P. O., Kannadi	Member
10.	Adv. T. K. Noushad (Ex. MLA), Salamathanagar, Near Civil Station, Palakkad	Member
11.	Adv. S. Sidharthan, 1/404 Pulikkal House, Kottekkad P. O., Palakkad	Member

3. Ottappalam Taluk

1.	Senior Most Judicial Officer	Chairman
2.	President, Ottappalam Block Panchayat	Member
3.	Tahsildar	Member
4.	President of the Bar Association at the Judicial Headquarters	Member
5.	Senior Most Police Officer	Member
6.	Senior Most Assistant Public Prosecutor	Member
7.	Prajeeshkumar, Vadakethar Veedu, Kulakad P. O.	Member

9.	M. P. Alavi, Mannamparambil House, Mottammal, Koottilangadi	Member	5.	Senior Most Police Officer	Member
10.	Adv. T. K. Sulfikkarali, Thottaikkadan House, Aliparambu P. O., Anamangadu-679 357	Member	6.	Senior Most Assistant Public Prosecutor	Member
11.	Adv. V. Sukumaran, Varikkottil House, Angadippuram	Member	7.	Adv. P. Hamsakutty, Pullanikkattu, P. O. Pookkayil Bazar	Member
12.	Pushpa, V., W/o Sreedharan, Villoonniparambil House, Mangada P. O.	Member representing Women	8.	K. V. Sudhakaran, Kuruppam Veettil, Purathur P. O.	Member
13.	K. P. Arumughan, Ajeesh Bhavan, Pathaikkara P. O., Perinthalmanna	Member representing SC	9.	K. Rajagopalan, Kadalayil, Tirur	Member
4. Ponnani Taluk			10.	Adv. V. Chandrashegharan, Anawara, Annara, Pungottukulam, P. O. Tirur	Member
1.	Senior Most Judicial Officer	Chairman	11.	Adv. U. Sainudheen, Unnyappante Purackal, P. O. Pachattiri-676 107	Member
2.	President, Perumbadappu Block Panchayat	Member	12.	Seenath Ismail, E., Elamkulathu, P. O. Eringavoor	Member representing Women
3.	Tahsildar	Member	13.	K. P. Pavithran, Parappuram, P. O. Aathavanadu	Member representing SC
4.	President of the Bar Association at the Judicial Headquarters	Member	6. Thirurangadi Taluk		
5.	Senior Most Police Officer	Member	1.	Senior Most Judicial Officer	Chairman
6.	Senior Most Assistant Public Prosecutor	Member	2.	President, Thirurangadi Block Panchayat	Member
7.	P. Jyothi, S/o Prabhakaran Nair, Padickal House, Ayyangalam P. O., Thavanoor	Member	3.	Tahsildar	Member
8.	E. G. Narendran, Echaran Veedu, P. O. Palappetti	Member	4.	President of the Bar Association at the Judicial Headquarters	Member
9.	Suresh, Melarayil House, P. O. Kanjiramukku	Member	5.	Senior Most Police Officer	Member
10.	Adv. P. K. Khaleemudheen, G Road, Ponnani P. O.	Member	6.	Senior Most Assistant Public Prosecutor	Member
11.	Adv. P. P. Mohandas, Panikkaruparambil House, Polppakkara P. O., Edappal	Member	7.	K. Velayudhan, S/o Aramughan, Kayambadathil House, Kolakkattuchali P. O., Chelembra	Member
12.	P. Saraswathi, Peechamvalappil House, Eramangalam P. O.	Member representing Women	8.	V. P. Viswanathan, Swathi, Chelari, Vellimukku P. O.	Member
13.	P. P. Rajan, Puthampurackal House,	Member representing SC	9.	K. Ramadas, Sree Padmam, Kakkadu P. O.	Member
5. Tirur Taluk			10.	Adv. C. Ebrahimkutty, Chandhu House, Pandharangadi P. O., Thirurangadi-676 306	Member
1.	Senior Most Judicial Officer	Chairman	11.	Adv. O. Kripalini, Kolozhiyil House, Chettippadi P. O.	Member
2.	President, Tirur Block Panchayat	Member	12.	A. T. Majitha W/o Saithalavi, Atheerithodika, Chullippara P. O.	Member representing Women
3.	Tahsildar	Member	13.	C. Parameswaran S/o Indhanai, Sapthaswara, Chenakkalangadi P. O.	Member representing SC
4.	President of the Bar Association at the Judicial Headquarters	Member	Kerala State Legal Services Authority, Niyama Sahaya Bhavan, High Court Compound, Ernakulam.		
			K. SATHYAN, Member Secretary (District Judge).		

Explanatory Note

(This does not form part of the Notification, but is intended to indicate its general purport).

Section 11 A of the Legal Services Authorities Act, 1987 (in short the Act), (Central Act 39 of 1987) empowers the State Legal Services Authority to constitute the Taluk Legal Services Committees consisting of the Ex-officio members and the other members nominated by the Government. The term of the Taluk Legal Services Committee constituted as per Notification No. 300/D/14/KeLSA dated 18-2-2014 has expired. The Government have nominated non-official members of Taluk Legal Services Committees in the Districts of Pathanamthitta, Alappuzha, Palakkad and Malappuram and intimated to this State Authority on 24-3-2018 vide letter No. 7005/H1/2017/Law dated 22-3-2018. Hence, Kerala State Legal Services Authority resolved in the 60th Authority meeting held on 9-4-2018 at High Court of Kerala, to reconstitute the Taluk Legal Services Committees for the Taluks in the Districts of Pathanamthitta, Alappuzha, Palakkad and Malappuram as provided in Section 11 A of the Act read with Rule 10 of the Kerala State Legal Services Authorities Rules, 1998.

This notification is intended to achieve the above object.

കേരള സ്റ്റേറ്റ് ഇലക്ട്രിസിറ്റി ബോർഡ് ലിമിറ്റഡ്

വിജ്ഞാപനം

[നമ്പർ 02/2016-17]

ഇടുക്കി ജില്ലയിലെ വാത്തികുടി വില്ലേജിൽ മുങ്ങാപ്പാറ ദേശത്ത് നിർമ്മിക്കുവാൻ ഉദ്ദേശിക്കുന്ന 110 കെ. വി. സബ്സ്റ്റേഷന്റെയും അനുബന്ധ ലൈനിന്റെയും സർവ്വെ, പരിശോധന, നിർമ്മാണം മുതലായ പ്രവർത്തികൾ നടത്തുവാൻ കേരള സ്റ്റേറ്റ് ഇലക്ട്രിസിറ്റി ബോർഡ് ലിമിറ്റഡിന്റെ ഉദ്യോഗസ്ഥന്മാരും തൊഴിലാളികളും ഇടുക്കി താലൂക്കിലെ വാത്തികുടി, കൊന്നത്തടി എന്നീ വില്ലേജുകളിൽ ഉൾപ്പെട്ട വസ്തുക്കളിൽകൂടി അവരുടെ നിയമാനുസൃതമായ കൃത്യ നിർവ്വഹണത്തിനുവേണ്ടി പ്രവേശിക്കുന്നതാണ് എന്നുള്ള വിവരം 1885-ലെ ഇന്ത്യൻ ടെലിഗ്രാഫ് ആക്ട് 13, സെക്ഷൻ 10-18 വകുപ്പുകൾ പ്രകാരവും ഇലക്ട്രിസിറ്റി ആക്ട് 2003 സെക്ഷൻ 67, 68, 164, 185 (2) (എ) (ബി) വകുപ്പുകൾ പ്രകാരവും ബന്ധപ്പെട്ട എല്ലാവരെയും അറിയിച്ചുകൊള്ളുന്നു.

(ഒപ്പ്)

എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ,
ട്രാൻസ്മിഷൻ ഡിവിഷൻ,
തൊടുപുഴ.

15-2-2018,
പി. ആർ/എം. സി. I/256/3054/2018.

വിജ്ഞാപനം

തൃശ്ശൂർ ജില്ലയിലെ തലപ്പിള്ളി താലൂക്കിൽ വിദ്യാച്ഛക്തി പ്രസരണ വിതരണ ശൃംഖല മെച്ചപ്പെടുത്തുന്നതിനും പ്രസരണ വിതരണ നഷ്ടം കുറയ്ക്കുന്നതിനും ഉപഭോക്താക്കൾക്ക് മെച്ചപ്പെട്ട വോൾട്ടേജ് ലഭ്യമാക്കുന്നതിനും ലക്ഷ്യമിട്ട് 110 കെ. വി. പഴയന്നൂർ സബ് സ്റ്റേഷനിൽനിന്നും 33 കെ. വി. ചേലക്കര സബ്സ്റ്റേഷൻ വരെ 12 കി. മീ. 33 കെ. വി. സിംഗിൾ സർക്യൂട്ട് ലൈൻ നിർമ്മിക്കുന്നതിന് കേരള സംസ്ഥാന വിദ്യാച്ഛക്തി ബോർഡ് ലിമിറ്റഡ് അനുമതി നൽകിയിരിക്കുന്നു. 679 ലക്ഷം ചെലവ് പ്രതീക്ഷിക്കുന്ന ഈ സ്കീം 2018-ൽ കമ്മീഷൻ ചെയ്യുന്നതാണ്. അനുമതി ലഭിച്ച മേൽപ്പറഞ്ഞ സ്കീം നടപ്പാക്കുന്ന നിർമ്മാണ പ്രവർത്തനങ്ങളുടെ ഭാഗമായി കെ. എസ്. ഇ. ബി. ലിമിറ്റഡിലെ ഉദ്യോഗസ്ഥരും ജീവനക്കാരും അവർ ഏൽപ്പിക്കുന്ന പ്രതിനിധികളും കോൺട്രാക്ട് ജീവനക്കാരും തൃശ്ശൂർ ജില്ലയിലെ തലപ്പിള്ളി താലൂക്കിലെ വെങ്ങാനെല്ലൂർ, ചേലക്കര, ചേലക്കോട്, മായന്നൂർ, പഴയന്നൂർ, വടക്കേത്തറ എന്നീ വില്ലേജുകളിൽ ഉൾപ്പെട്ട സ്ഥലങ്ങളിൽ കൂടി അവരുടെ നിയമാനുസൃത കൃത്യനിർവ്വഹണത്തിനായി ആവശ്യമായ ഏതു സമയത്തും പ്രവേശിക്കുന്നതാണെന്നും നിർമ്മാണത്തിനുവേണ്ടി സാധന സാമഗ്രികൾ വയ്ക്കുന്നതിനും ഇന്ത്യൻ ഇലക്ട്രിസിറ്റി ആക്ട് 2003-ലെ 164, 185 (2) (a&b) എന്നീ വകുപ്പുകൾ പ്രകാരം ഇലക്ട്രിസിറ്റി ബോർഡിൽ നിക്ഷിപ്തമായ എല്ലാ അധികാരവും ഉപയോഗിക്കുന്നതിനും ഇന്ത്യൻ ടെലിഗ്രാഫ് ആക്ട് 1885 (XIII) പ്രകാരം ടെലിഗ്രാഫിക് അതോറിറ്റിക്കുള്ള എല്ലാ അധികാരങ്ങളും ഇലക്ട്രിസിറ്റി ബോർഡിന് ഉണ്ടായിരിക്കുമെന്നും എല്ലാവരെയും ഇതിനാൽ അറിയിച്ചുകൊള്ളുന്നു.

(ഒപ്പ്)

എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ,
ട്രാൻസ്മിഷൻ ഡിവിഷൻ,
പി. ആർ/എം. സി. I/249/3047/2018. തൃശ്ശൂർ.

വിജ്ഞാപനം

[നമ്പർ ടി.ഡി.കെ. 02/2018-19]

ഇന്ത്യൻ ഇലക്ട്രിസിറ്റി ആക്ട്-2003-ലെ 164 വകുപ്പ് പ്രകാരം പൊതു ജനങ്ങളുടെ അറിവിലേക്കായി പരസ്യപ്പെടുത്തുന്നത്.

നിലവിലുള്ള 66 കെ. വി. കണിയാമ്പറ്റ-സുൽത്താൻ ബത്തേരി സിംഗിൾ സർക്യൂട്ട് ലൈനിന്റെ ശേഷി 110 കെ. വി. ഡബിൾ സർക്യൂട്ട് ആയി ഉയർത്തുന്നതിന് വേണ്ടിയുള്ള പ്രവർത്തനങ്ങൾക്കായി വയനാട് ജില്ലയിലെ സുൽത്താൻ ബത്തേരി, വൈത്തിരി എന്നീ താലൂക്കുകളിലെ കിടങ്ങനാട്, സുൽത്താൻ ബത്തേരി, അമ്പലവയൽ, കൃഷ്ണഗിരി, പുറക്കാടി, മുട്ടിൽ നോർത്ത്, മുട്ടിൽ സൗത്ത്, തൃക്കൈപ്പറ്റ, കൽപ്പറ്റ എന്നീ വില്ലേജുകളിലെ സുൽത്താൻ ബത്തേരി മുതൽ കൈനാട്ടി വരെയുള്ള സ്ഥലങ്ങളിൽ കേരള സംസ്ഥാന വൈദ്യുതി ബോർഡിലെ ഉദ്യോഗസ്ഥരോ ജീവനക്കാരോ കരാറുകാരോ അവരുടെ ജോലി സംബന്ധമായി പ്രവേശിക്കുന്നതാണ്. പ്രസ്തുത ജോലി ചെയ്യുന്നതിൽ നിന്നും അവരെ തടസ്സപ്പെടുത്തുന്നത് നിയമ വിരുദ്ധമാണ് എന്ന് ഇതിനാൽ അറിയിച്ചുകൊള്ളുന്നു.

(ഒപ്പ്)

എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ,
ട്രാൻസ്മിഷൻ ഡിവിഷൻ,
പി. ആർ/എം. സി. I/430/268/19. കണിയാമ്പറ്റ.